

C.A.No. 4622 OF 2000

ITEM No.5

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 3 in Civil Appeal No.4622 of 2000@@
CC

DIRECTOR GENERAL R.P.F. & ORS.

Appellant (s)

VERSUS

CH. SAI BABU

Respondent (s)

(With Appln(s). for early hearing and office report)

Date : 02/11/2001 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Ms. Sushma Suri,Adv.

For Respondent (s) Mr. R.S. Hegde,Adv.
Mr. S. Sharma,Adv.
Mr. Prashant Jain,Adv.
Ms. N.Annapoorani,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J

No orders.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master